

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 543 of 2000

Friday, this the 26th day of May, 2000

CORAM

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER
HON'BLE MR. G. RAMAKRISHNAN, ADMINISTRATIVE MEMBER

1. TM Kuriakose, S/o late TK Mathai,
Junior Engineer, South Western Rivers,
Sub Division No.2, Centrl Water Commission,
Cochin,
(residing at Thekkumuriyil House,
Vallomkulam PO, Thiruvalla) ..Applicant

By Advocate Mr. MR Rajendran Nair

Versus

1. Union of India represented by the
Secretary to Government of India,
Ministry of Water Resources, New Delhi.

2. The Chairman,
Central Water Commission,
Sewa Bhavan, R.K. Puram, New Delhi.

3. The Executive Engineer,
South Western River Division,
Central Water Commission, Cochin-18 ..Respondents

By Advocate Mr. K. Shri Hari Rao, ACGSC

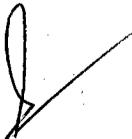
The application having been heard on 26th May, 2000,
the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

When the OA was taken up for hearing today, the learned counsel appearing for the applicant submitted that it is suffice to direct the 2nd respondent to consider and pass appropriate orders on A5 representation dated 3-5-2000 within a reasonable time.

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2. The learned counsel appearing for the respondents submitted that there is no objection in adopting such a course.

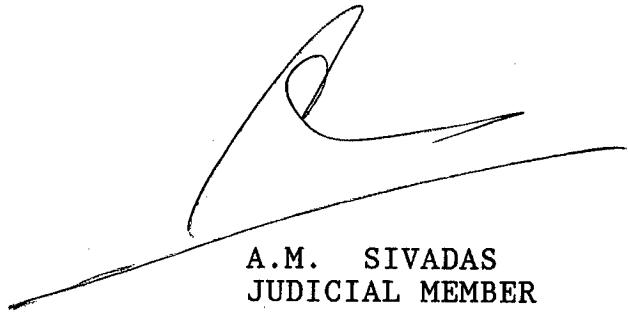
3. Accordingly, the 2nd respondent is directed to consider and pass appropriate orders on A5 representation dated 3-5-2000 within a period of three months from the date of receipt of a copy of this Order.

4. The original application is disposed of as above. No costs.

Friday, this the 26th day of May, 2000



G. RAMAKRISHNAN
ADMINISTRATIVE MEMBER



A.M. SIVADAS
JUDICIAL MEMBER

ak.

List of Annexure referred to in this Order:

1. A5 - True copy of the representation dated 3-5-2000 submitted by the applicant to the 2nd respondent.